

**National Green Tribunal
(Principal Bench)
Faridkot House, Copernicus Marg
New Delhi - 110001**

NGT/PB/RG/2020/09/194

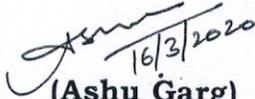
Date: 16.03.2020

OFFICE ORDER

In view of the advisories issued by the World Health Organisation and Government of India with regard to Novel Coronavirus (COVID-19) and in view of the opinion of public health experts including medical professionals and also considering the safety and welfare of all the litigants, lawyers and staff members, National Green Tribunal issues the following directions:

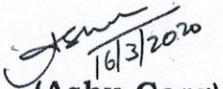
- The Advocates, litigants and parties in person may appear in urgent matters before the National Green Tribunal. The parties who are not concerned with the matters, need not appear and unnecessary crowding of the NGT complex be avoided.
- Adjournment shall be given, if asked for, till 13th April, 2020. Request in this regard may be sent in advance through E-mail in prescribed Proforma as per existing practise.
- Considering the importance of the safety measures for health, all concerned are requested to cooperate with the instructions of the staff on duty, in the interest of all.

This issues with the approval of Competent Authority.


16/3/2020
(Ashu Garg)
Registrar General

Copy to:

1. PPS to the Hon'ble Chairperson
2. PA to the Hon'ble Judicial & Expert Members
3. PA to the Ld. Registrar General
4. PA to Ld. Deputy Registrar
5. Incharge, all Sections of NGT (PB)
6. Registrars to all Zonal Benches (Pune, Kolkata, Chennai, Bhopal)
7. Website of NGT
8. Guard file/concerned files.


16/3/2020
(Ashu Garg)
Registrar General